

Will the Minister of COMMERCE be pleased to state:

(a) whether in view of reduction in the work load of the STC MMTC and the Projects and Equipments Corporation of India Ltd. (PEC), Government propose to reorganise/restructure these organisations; and

(b) if so, when and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). A large number of export and import items have been decanalized. Hence, the State Trading Companies namely STC, MMTC and PEC have reformulated their corporate objectives with a view to becoming international trading house functioning in a competitive environment principally based no-non-canalised trade.

In the context of reduced turnover due to decanalization these corporawons are also seeking to reduce their overhead expenses by way of redeployment of surplus manpower to utilize them in the new areas of business.

#### Export to West Asian Countries

492. KUMARI PUSHPA DEVE SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the total value of exports made to West Asia during the last three years;

(b) whether the Government have any proposal to increase the export to the West Asian Countries; and

(c) if so, the details of the steps taken in this regard and the times proposed to be exported to these countries during the Eighth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Exports to West Asian countries during the last three years have been as follows:-

(Value in Rs. crores)

S. No.	Year	Exports
1.	1989-90	1868.34
2.	1990-91	1746.03
3.	1991-92	3695.34

(Provisional)

(Source: DGCI&S Statistics)

(b) and (c). There is continuing flow of trade between India and the West Asian countries. Trade with Iraq is, however, subject to economic sanctions imposed by the UN Security Council. Steps taken to increase trade and commercial cooperation with the West Asian countries include discussions at Govt. to Govt. level at the fora of Joint Commissions/Committees, participation in trade fairs and exhibitions, encouragement to Indian companies to establish direct contacts with their counterpart organisations in these countries, etc. Major items exported to the West Asian region including engg. goods, fruits & vegetables, processed foods, rice, tea, textiles, gems & jewellery, chemicals etc.

[Translation]

#### World Bank Aid for Road Development programme

493. SHRI N.J. RATHVA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether some roads in Central and State sector are being constructed with the World Bank assistance and if so, the details thereof;

(b) the names of States and the roads which are being improved and constructed with World Bank assistance and the total cost of these projects, project-wise;

(c) the details of the amount given by

the World Bank, the Central Government and the State Governments separately for these projects; and

(d) the time schedule fixed for their completion?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (a) to (d). Yes, Sir, details are enclosed in the attached statements I to III.

## STATEMENT-I

World Bank First National Highway Project  
(LN-2534-IN)

## List of Projects

Sl. No.	State	Name of Project	Estimated Cost works Rs. crores (Excl. land acquisition)
1	2	3	4
1.	Gujarat	Bridges on Ahmabad-Vadodara Expressway system on NE-1.	46.47
2.	Haryana	Widening to four-lanes and strengthening existing carriageway from Murthal to Karnal (km. 50.0-74.80) on NH. 1	18.74
3.	Punjab	Widening to 4-lanes and strengthening existing carriageway from Sirhing to Jullunder (km. 252.25-372.7) on NH. 1	67.58
4.	Tamil Nadu	Provision of an additional 2 lane carriageway & strengthening of existing 2 lane from km. 278 to 67 and strengthening from km. 67 - 160/2 on NH. 45	67.49
5.	Uttar Pradesh	Construction of a two lane bypass of the city Varanasi including a major bridge over the Ganga river on NH. 2	49.92
6.	West Bengal	Construction of a two lane road with at grade intersection & service road linking centres of Daukuni and Palsit in the main Calcutta Delhi Corridor on NH.2	81.73
(c)		Amount of Loan by World Bank (excess amount to be met by Govt. of India)	US \$ 163 million
(d)		Likely date of completion of projects.	December, 1995.

## STATEMENT-II

## World Bank Second National Highway Project (LN 3470-IN/2365-IN)

(i) National Highway Projects		Estimated cost in Rs. million	
Sl. No.	States	Job Description	
1	2	3	4
1.	Haryana	NH. 1. 4-laning between Karnal and Ambala km. 132.68-212.16.	1400.00
2.	Punjab	NH. 1. 4-laning between Sirhind and Punjab-Haryana border Km. 212.2-252.25	730.00
3.	West Bengal	NH. 2. 4-laning between Raininganj and West Bengal Bihar border km. 438.6-474.0	871.80
4.	Madhya Pradesh	(a) Construction of Indore Bypass (NH.3)	683.60
		(b) 4-laning of Indore-Devas section of NH. 3 km. 574.4 to 591.6	264.40
5.	Maharashtra	NH. 8. 4-laning between Bassein Creek and Hanor Km. 439 to 497	1150.00
6.	Orissa	NH. 5. 4-laning Cuttack-Bhubneswar km. 0.0 to 27.3	1267.40

## (ii) STATE ROAD PROJECTS

Sl. No. -	Job Description	Nos.	Estimated cost in Rs. million
1.	Reconstruction of flood damage Bridges in the State Roads of Orissa	6	58350
(c)	Amount of Loan by World Bank (excess amount to be met by Govt. of India/Govt. of Orissa)		US \$ 306 million
(d)	Likely date of completion of Projects.		April, 1997.

**STATEMENT-III***World Bank State Road Projects*

<i>Sl. No.</i>	<i>Project</i>	<i>Estimated Cost (Rs. million)</i>
1	2	3
<b>STATE: BIHAR</b>		
1.	Bhagapur Bridge across ganges.	550.00
2.	Construction of bridge approaches.	76.00
3.	Improvement of Sonepur-Chhapra Road.	215.00
4.	Improvement of Hazipur-uiaifarpur Road.	169.00
<b>STATE: MAHARASHTRA</b>		
5.	Improvement of Ambadi-Palghar Road.	145.38
6.	Improvement of Pune-Ahmednagar Road.	145.08
7.	Improvement of Ahmednagar-Aurangabad Road.	149.18
8.	Improvement of Aurangabad-Manitha Road.	148.92
9.	Improvement of Akola-Kanhergaon Road.	141.33
10.	Improvement of Nagpur-Kanpa Road.	291.47
11.	Improvement of Ahmednagar-Kopargaon Road.	148.68

Sl. No.	Project	Estimated Cost (Rs. million)
1	2	3
<b>STATE: RAJASTHAN</b>		
12.	Improvement of Alwar-Bhiwadi Road.	742.60
13.	Improvement of Udaipur-Chittorgarh Road.	261.00
14.	Improvement of Ajmer-Chittorgarh Road.	442.13
15.	Improvement of Sikar-Haryana border Road.	172.95
16.	Improvement of Fatehpur-Churu-Haryana border Road.	227.60 (Tender)
17.	Improvement of Sirahi-Mount Abu Road.	219.30
<b>STATE: UTTAR PRADESH</b>		
18.	Improvement of Sonauli-Farenda Road.	369.46
19.	Improvement of Part of Gorakhpur Ballia Road. (Km. 99-144)	159.20
20.	Improvement of Gorakhpur-Ballia (km. 145-253.2)	530.00 (Tender)
21.	Improvement of Allahabad-Dohrigaht Road.	1070.00 (Tender)
22.	Improvement of Part of Faizabad-Allahabad Road (km. 80-140)	335.20 (Tender)
23.	Improvement of Faizabad Allahabad Road (km. 140-226.4)	255.20
(c)	Amount of Loan by World Bank (excess amount to be met by State Govts.)	US \$ 250 Million
(d)	Likely date of completion of projects.	December, 1994

[English]

**Kangra Tea**

494. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMERCE be pleased to state:

(a) whether Kangra tea is famous for its natural flavour and colour; and

(b) if so, the steps taken by the Government to popularise Kangra tea and boost its production?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Kangra tea has its distinctive flavour and has more cup characters (colour) than other flavour teas in the country.

(b) Tea Board have taken a number of steps to improve the productivity and to popularise Kangra tea which includes supply of improved planting material at subsidised cost, free advisory service, motivation of small and marginal farmers, improvement of manufacturing capacity through cooperative sector, rejuvenation and consolidation of existing area, intensification of research and development etc. Recently a tea festival-cum-scientific seminar was organised for giving a fillip to Kangra tea.

**Listing of Shares of SAIL**

495. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether the Delhi stock Exchange listed the shares of Steel Authority of India (SAIL) in May, 1992;

(b) whether it had been done in accordance with the norms fixed in this regard;

(c) if not, the reasons therefor; and

(d) the action taken by the Securities and Exchange Board of India (SEBI) in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). The Delhi Stock Exchange granted permission for listing of shares of Steel Authority of India Limited in March, 1992 on the basis of an application submitted by the company and taking into account the guidelines for listing of shares of public Sector Enterprises issued by the Ministry in February, 1992.

(d) SEBI has issued on 9th April, 1992 guidelines to all Stock Exchanges advising them that the shares of public sector undertakings which have been divested by the Government should be listed by the Stock Exchanges and traded only after disclosure documents are submitted by the undertakings and approved by the SEBI as well as by the Stock Exchanges.

**Acquisition of Land in Andhra Pradesh for Research Centre and Field Firing Range**

496. SHRI DHARMABHIKSHAM: Will the Minister of DEFENCE be pleased to state:

(a) whether revenue lands of some villages in Andhra Pradesh have been acquired for research centre project and for Field Firing Range;

(b) if so, the extent of lands acquired for these projects, village-wise;

(c) the steps taken by the Government to provide compensation or employment to the affected persons; and

(d) the amount of compensation paid so